

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3359

ANSWERED ON:23.08.2011

FISHERIES DEVELOPMENT

Patle Kamla Devi ;Sahu Shri Chandulal Chandu Bhaiya;Singh Shri Murarilal

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government has received proposals from the State Government of Chhattisgarh under Centrally sponsored schemes, 'International Fisheries and Water Development, Inland Fisheries Industries and Aquaculture Development and National Fishermen Welfare Scheme;

(b) if so, the details thereof; and

(c) the time by which the funds is likely to be sanctioned and released?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

a) Yes, Madam

b) & c) A proposal for development of fresh water aquaculture for `161.25 lakh was received from the State Government of Chhattisgarh for 2011-12 under the Centrally Sponsored Scheme "Development of Inland Fisheries & Aquaculture". A sum of 81.00 lakh has been released to the State Government as first installment. The balance amount will be released on receipt of Utilization Certificate and satisfactory progress report from the State Government.

Under the Centrally Sponsored Scheme "National Scheme of Welfare of Fishermen", a proposal for construction of 200 fishermen houses, training to 600 fish farmers and saving cum relief to 5000 fishermen was received during 2011-12, at the total cost of `174.25 lakh. The State Government has been asked to provide correct Utilization Certificate and details of activities proposed to be undertaken under various components of the scheme.